

Annexure - 7													
Name of Corporate Debtor - Aerens Jai Realty Private Limited													
Date of Commencement of Liquidation - 01st October, 2024 (Copy of order received on 04.10.2024)													
List of Operational creditors (Government Dues) as on 22.07.2026													
(Amount in Rs.)													
Sl No.	Details of claimant		Details of Claims received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of Claim Under-verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party?	% of voting share in CoC, if applicable					
1	Department of towns and country Planning Haryana	Haryana Government	26/11/2024	301,706,339	301,706,339	Unsecured	-	0.00%	-	-	-	-	As per the New Amendment
2	Regional Office ESI Corporation	Delhi Government	04/11/2024	325,764	325,764	Unsecured	-	0.00%	-	-	-	-	As per the New Amendment
Total					302,032,103	302,032,103	-	-	0.00%	-	-	-	-